

Bill No. 100-C of 2014

THE CENTRAL UNIVERSITIES (AMENDMENT) BILL, 2014

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BILL

further to amend the Central Universities Act, 2009.

BE it enacted by Parliament in the Sixty-fifth Year of the Republic of India as follows:—

1. (1) This Act may be called the Central Universities (Amendment) Act, 2014.

Short title
and com-
mencement.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

25 of 2009. 5

2. After section 3A of the Central Universities Act, 2009 (hereinafter referred to as the principal Act), the following section shall be inserted, namely:—

Insertion of
new section
3B.

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"3B. (1) The Central University of Bihar established under sub-section (4) of section 3 shall be known as the Central University of South Bihar, having its territorial jurisdiction extending to the territory in the south of River Ganges in the State of Bihar, as specified in the First Schedule to this Act.

Special
provision
with respect
to State of
Bihar.

(2) There shall be established a University, which shall be a body corporate, to be known as the Mahatma Gandhi Central University, having its territorial jurisdiction extending to the territory in the north of the River Ganges in the State of Bihar, as specified in the First Schedule to this Act.”.

Amendment
of First
Schedule.

3. In the First Schedule to the principal Act, for serial number 1 and the entries relating thereto, the following serial numbers and entries shall be substituted, namely:— 5

Serial No.	Name of the State	Name of the University	Territorial Jurisdiction	
1.	Bihar	Central University of South Bihar	Territory in the South of the River Ganges in the State of Bihar	10
1A.	Bihar	Mahatma Gandhi Central University	Territory in the north of the River Ganges in the State of Bihar	

LOK SABHA

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BILL

further to amend the Central Universities Act, 2009.

(As passed by Lok Sabha)

LOK SABHA

CORRIGENDA

to

THE CENTRAL UNIVERSITIES (AMENDMENT) BILL, 2014

[To be/As introduced in Lok Sabha]

1. Page 3, line 3 of para 1, -
for "for the establishment"
read "for establishment"
2. Page 3, line 2 of para 3, -
for "(Mothihari in East Champaran)"
read "(Motihari in East Champaran)"
3. In the docket page,-
for "*Shri Smriti Jubin Irani,*"
read "*Smt. Smriti Zubin Irani*"

NEW DELHI;

August 13, 2014
Shravana 22, 1936 (Saka)